

Government Law College, Mumbai
Students for The Promotion of
International Law (SPIL), Mumbai



GLC-SPIL INTERNATIONAL LAW JOURNAL

VOL. VI ISSUE I

THEME - INTERNATIONAL LAW

CALL FOR PAPERS

Submission
Deadline:

**15TH
SEPTEMBER 2025**



Government Law College, Mumbai

STUDENTS FOR THE PROMOTION OF THE INTERNATIONAL LAW
(SPIL), MUMBAI

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GLC-SPIL INTERNATIONAL LAW JOURNAL (ILJ) VOL. VI(I)

CALL FOR PAPERS

The GLC-SPIL International Law Journal (ILJ) (“**Journal**”) is a bi-annual double-blind peer reviewed journal of Students for the Promotion of International Law (SPIL), Mumbai, a student-run organisation based in Government Law College, Mumbai (GLC).

We invite submissions from law students, academicians, researchers, and legal professionals globally, providing an esteemed platform to contribute original, thought-provoking insights into international law. The last day to submit for Vol. VI(I) is **15th September 2025, 11:59 PM, IST.**

ABOUT GLC MUMBAI

Established in 1855, the Government Law College, Mumbai holds the distinction of being Asia’s oldest law school and one of the most venerated legal institutions in India. For nearly two centuries, GLC has played a pivotal role in shaping India’s legal, political, and constitutional landscape. Its legacy is not just etched in the annals of Indian jurisprudence but continues to influence the evolving nature of law and governance in the country and beyond. Throughout its illustrious history, the College has nurtured some of the most distinguished minds in Indian legal and public life.

ABOUT SPIL MUMBAI

We at SPIL Mumbai, strive towards taking legal studies to an empirical level and promoting law as an area of enquiry and study far beyond the realms of classrooms.

We, as a student-based organisation, seek to encourage communication and cooperation among students and lawyers internationally. SPIL Mumbai relentlessly strives to provide greater opportunities for comprehensive studies of international cultures and legal systems, to facilitate global interactions and to publicise educational and career opportunities in international law.

ABOUT THE JOURNAL

The *GLC-SPIL International Law Journal* is the flagship publication of Students for the Promotion of International Law (SPIL), Mumbai, and is a bi-annual, double-blind peer-reviewed journal published by the students of Government Law College, Mumbai. Starting from the academic year 2025–26, the Journal will be published in two issues annually. The first issue will welcome submissions on any topic under the broad umbrella of international law, allowing contributors the freedom to explore



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diverse areas in both public and private international law. The second issue will be aligned with the theme of the annual Government Law College International Law Summit, and will serve as a platform for deeper engagement with the Summit's central theme.

THEME

The theme for Volume VI, Issue I of the *GLC-SPIL International Law Journal* is general and submissions are invited on any topic under the broad umbrella of international law.

SUBMISSION POLICY

1. The Journal invites submissions of original, unpublished work in the field of international law areas relevant to the Journal's scope.
2. By submitting a manuscript, the Author(s) affirm that the submission is original work and has not been published elsewhere, nor is under consideration for publication elsewhere in any form.
3. The Journal does not permit simultaneous submissions. Authors must wait for a final decision before submitting the manuscript elsewhere.
4. All manuscripts must be submitted in editable document formats (e.g., .doc or .docx), not PDFs. The document shall be renamed as per the chosen topic, and should strictly not contain the name of the Author(s) or their institution.
5. Submissions must only be made via the [Google Form](#) available [HERE](#). Submissions shall not be accepted in any other matter than prescribed here. For any queries, please write to us at: ilj.spilmumbai@gmail.com.
6. All manuscripts must be accompanied with the [CERTIFICATE OF ORIGINALITY AND COPYRIGHT](#), available [HERE](#). If the Author is apprehensive of a conflict of interest, the same disclosure shall be made while submitting the manuscript, in the Google Form itself.
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8. Any proven copyright infringement / plagiarism will result in automatic disqualification. The Journal retains the right to recall any published manuscript if it is later discovered that the submitted manuscript suffered from copyright infringement / plagiarism.

SUBMISSION CATEGORIES

1. *Long Articles*: Word Limit – 6000 to 10000 words, exclusive of footnotes and bibliography. In-depth analysis of issues in public and private international law, comparative international legal regimes, or theoretical frameworks.
2. *Short Articles or Essays*: Word Limit – 4000 to 6000 words, exclusive of footnotes and bibliography. Concise analytical pieces on emerging trends in international law, or under-explored themes in international law.
3. *Case Comments and/or Legislative Notes*: Word Limit – 2000 to 3000 words, exclusive of footnotes and bibliography. Critical evaluations of recent or landmark judgments by international courts and tribunals, and analytical perspectives on international legal developments in national policies or legislations, especially those affecting treaty implementation.

4. *Treaty and Instrument Analyses*: Word Limit – 2000 to 3000 words, exclusive of footnotes and bibliography. Contemporary examination of international treaties, conventions, and customary international law instruments, including drafting history and interpretative concerns.

5. *Book Reviews*: Word Limit – 2000 to 3000 words, exclusive of footnotes and bibliography. Analytical reviews of recent publications relevant to international law, including recent academic texts, commentaries, and practitioner handbooks.

GENERAL SUBMISSION GUIDELINES

1. *Eligibility*: The entries are open to all undergraduate and postgraduate students, industry practitioners, academicians and research scholars.
2. *Authorship*: Submissions may be authored by a maximum of 2 (two) Authors. The Authors may choose to provide acknowledgments. Both coauthored and single submissions will be treated as separate entries. Submissions falling into both categories, or duplicate submissions, will be disqualified.



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3. *Abstract:* All manuscripts must be accompanied with an abstract, with a maximum limit of 300 (three hundred) words, exclusive of the total word limit. The abstract should clearly indicate the chosen topic of the manuscript.
4. *Plagiarism:* Submissions must constitute the original work of the Author(s). The plagiarism limit is 10% (ten percent). Any submission beyond the plagiarism limit will be disqualified.
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6. *No Identification:* No part of the article should contain any form of identification of the Author, such as the Author's name, university/college name, etc. Inclusion of any form of identification will result in disqualification.
7. *Language:* All submissions must be in English. Authors must use British spelling conventions as set out in the latest edition of the Oxford English Dictionary.
8. *Citations & Footnotes:* Citations and footnotes must follow the Harvard Bluebook 21st Edition referencing style. Avoid the use of extensive footnotes or quotations. It is acceptable to reference or paraphrase thoughts and ideas from standard works without using quotations, provided proper acknowledgment is given in footnotes or other suitable methods.

FORMATTING GUIDELINES

1. The body of the manuscript must be in Times New Roman, font size 12, with 1.5 line spacing. The footnotes must be in Times New Roman, font size 10, with single line spacing. All margins should be set to 1 inch or 2.54 cm on all sides.
2. The manuscript should contain only footnotes (strictly no end notes) as a method of citation and must conform to the Harvard Bluebook 21st Edition.
3. To maintain uniformity in all the articles, the Authors are required to adhere to the [GLC-SPIL ILJ Style Guide](#) while making their submissions, which can be accessed by clicking [HERE](#).



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It is recommended that Authors conduct an extensive reading of the following Policies of the Journal, and access the Journal's Webpage for more information:

1. [Editorial and Peer Review Policy](#)
2. [Publication Ethics and Malpractices Statement and Policies](#)
3. [Artificial Intelligence Policy](#)
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SUBMISSION DEADLINE

The last day to submit the manuscripts for Volume VI(I) is **15th September 2025, 11:59 PM, IST.**

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Submissions shall be made exclusively via the [Google Form](#) available [HERE](#).

Please do not email your manuscripts.



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